

IN THE HIGH COURT OF JHARKHAND AT RANCHI

L.P.A. No. 132 of 2019

Upendra Nath Singh Appellant

Versus

Coal India Limited and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant: Mr. Arpan Mishra, Advocate
For the Respondents: Mr. Amit Kumar Das, Advocate

Oral Order

04/Dated: 10.09.2020

Heard the parties.

Let the respondents-CIL bring on record the response given by the competent authority to the queries made by the writ petitioner by way of annexures.

Put up this case on 8th October, 2020.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)